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**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No. 75/BB/2017	-	For compliance of office objections raised by registry	230/232	Puma India Corporate Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ANIND THOMAS 98803 55888	PETITIONER	
2.	AMOGH - C.A 9742426224	PETITIONER	

**ORDER**

Counsel for Petitioner is present. He has filed Memo alongwith annexure in the registry. He has complied the objections. Matter is listed today for admission. Counsel requested the Tribunal to order for issue of Notice to the O.L/ROC/R.D/ Income Tax Department and further requested to order for publication in **The Hindu**, English Daily Bangalore Edition and in **Kannada Prabha**, Kannada Daily Bangalore Edition. Accordingly, notices are ordered to the above authorities as well publication in **The Hindu**, English Daily Bangalore Edition and in **Kannada Prabha**, Kannada Daily Bangalore Edition and the publication shall be 10 days before the date of hearing. Registry is hereby directed to prepare Notices on the above authorities. Petitioner Counsel is directed to collect the said notices from the registry and to serve on the above authorities and date of hearing is fixed to 03/01/2018.

  
Member (T)

  
Member (J)